

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 19th September, 2017.

**No. LA (B)7/99/339** - In exercise of the powers conferred under Section 11(A) of the Legal Services Authority Act, 1987, Government of Meghalaya, hereby constitute the Sub-Divisional/Taluk Legal Services Committee, Amlarem Civil Sub-Division in West Jaintia Hills District of the State with the following members:

Sl. No	Name	Designation	Member
1.	Senior Most Judicial Officer,	Senior Most Judicial Officer	Ex-officio Chairman
2.	Judicial Officer	Judicial Officer	Member

*Sd/-*  
**( W.Khylllep )**

Secretary to the Govt. of Meghalaya,  
Law Department.

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**Memo. No. LA(B)7/99/339 -A, Dated Shillong, the 19<sup>th</sup> September, 2017.**

Copy forwarded to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publishing the Notification in the next issue of the Gazette of Meghalaya.
2. The Registrar General, High Court of Meghalaya, Shillong - 793001.
3. The Advocate General, Meghalaya, C/o. High Court of Meghalaya, Shillong-793001.
4. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
5. The Deputy Commissioner, West Jaintia Hills District, Jowai
6. The District & Session's Judge, West Jaintia Hills District, Jowai
7. The Director General of Police, Meghalaya, Shillong.
8. The Superintendent of Police, West Jaintia Hills District, Jowai.
9. The Senior Most Judicial Officer, Amlarem Civil Sub-Division, Amlarem.
10. The Judicial Officer, Amlarem Civil Sub-Division, Amlarem.
11. The Senior Government Advocate, High Court of Meghalaya, Shillong.
12. The Govt. Pleader/Public Prosecutor, West Jaintia Hills District, Jowai.

**By order etc.,**

Secretary to the Govt. of Meghalaya,  
Law Department.

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*DEO, LAW(A) DEPT*